GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:69 ANSWERED ON:24.11.2014 TRAI ACT Chaudhary Shri P.P.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government is contemplating to bring a uniform law by repealing three important laws i.e. Indian Telegraph Act, 1885; Indian Wireless Telegraphy Act, 1933 and Telecom Regulatory Authority of India TRAI Act, 1997 of Telecom Sector;
- (b) if so, the details thereof; and
- (c) the time by which the proposed law is likely to be enacted and implemented?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) Government is contemplating a new legislative framework to regulate the communication sector replacing the Indian Telegraph Act, 1885; Indian Wireless Telegraphy Act, 1933 and Telecom Regulatory Authority of India (TRAI) Act, 1997.
- (b) The legislative framework is being worked out.
- (c) It is difficult to set any timeline for enactment of the proposed law.